# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 81

### **ANSWERED ON 03/02/2025**

### **PMAY 2.0**

# 81. SHRI SANJAY SETH:

## Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the houses sanctioned, constructed and handed over to beneficiaries under PMAY-U 2.0 since its inception, State-wise;
- (b) the details of the contribution of PMAY-U 2.0 to address urban housing shortages and slum development;
- (c) the initiatives taken to encourage private sector participation and ensure the financial viability of projects under PMAY-U 2.0;
- (d) the steps taken to incorporate green building techniques and energy-efficient designs in housing projects under PMAY-U 2.0; and
- (e) whether Government has data on the job creation and boosting allied industries under the PMAY-U 2.0, if so, the details thereof?

### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): Learning from the experiences of 9 years implementation of Pradhan Mantri Awas Yojana – Urban (PMAY-U), Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U 2.0 is a demand driven scheme wherein States/Union Territories (UTs) have been empowered to approve the projects for the beneficiaries identified by them through a demand survey, based on eligibility criteria defined in the scheme. Based on demand

assessment, States/UTs have to prepare the project proposals and forward to the Ministry after sanctioning by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by Chief Secretary of the State/UT, for consideration of release of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). So far, no proposal has been submitted by the States/UTs under the scheme. However, in-principle approval of more than 6 lakh houses have been accorded for 29 States/UTs who have signed the Memorandum of Agreement (MoA) with the Ministry.

- (c): As per the scheme guidelines of PMAY-U 2.0, Public/Private sector agencies are encouraged to construct houses for Economically Weaker Section (EWS) beneficiaries under AHP vertical. States/UTs have to formulate "Affordable Housing Policy" to provide various reforms and incentives to Public/Private agencies on time bound basis to develop affordable housing ecosystem. PMAY-U 2.0 supports States/UTs to formulate 'Affordable Housing Policy'.
- (d): In order to promote green building techniques and energy-efficient designs, a Technology & Innovation Sub-Mission (TISM) has been established under PMAY-U 2.0 to support innovative design and construction practices and projects. TISM facilitates preparation and adoption of layout designs and building plans suitable for various geo-climatic zones through coordinating with other agencies working in green and energy efficient technologies, climate changes adaptation etc.
- (e): PMAY-U 2.0 has huge scope of employment generation through cascading impact on various sectors of the economy. It is estimated that this scheme will catalyze an investment of ₹10 lakh crore for construction of approximately one crore houses. The stimulus provided to construction and allied activities by the scheme is estimated to give fillip to generation of employment opportunities of more than 1,300 crore person days.

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